

ANNEXURE 6														
Name of the corporate debtor: BHUVEE STENOVA TE PVT. LTD; Date of commencement of liquidation: 07th February 2020; List of stakeholders as on :														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	MASTER ELECTRICALS	13-02-2020	9,345.60	9,345.60	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	ROYAL ENGINEERING CO.	28-02-2020	31,270.00	22,090.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	9,180.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	Swajit Abrasives (P) Ltd.	02-03-2020	23,86,190.00	20,22,195.00	Supply of goods and services	-	Not applicable	-	21.59	-	-	3,63,995.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
4	SANGITA ENTERPRISE	03-03-2020	21,24,949.00	21,24,949.00	Supply of goods and services	-	Not applicable	-	22.69	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	SPEED GO LOGISTICS	04-03-2020	33,090.00	21,254.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	11,836.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	Weilburger Coatings (India) Private Limited	05-03-2020	5,64,480.00	5,64,480.00	Supply of goods and services	-	Not applicable	-	6.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	TAPARIA BROTHERS	05-03-2020	26,211.95	24,991.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	1,220.95	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	CALCUTTA ARMY STORE	05-03-2020	1,11,426.00	1,11,426.00	Supply of goods and services	-	Not applicable	-	1.19	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	DINESH ELECTRIC COMPANY	06-03-2020	2,54,190.00	2,54,190.00	Supply of goods and services	-	Not applicable	-	2.71	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	EVERGREEN ENTERPRISE	06-03-2020	23,109.00	23,109.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	PLANT AND EQUIPMENT SERVICES	06-03-2020	2,99,009.00	2,99,009.00	Supply of goods and services	-	Not applicable	-	3.19	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	SHREE LOKANATH KILN BRICKS & WORKS	06-03-2020	24,75,898.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	24,75,898.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
13	NATIONAL ENGINEERING	06-03-2020	1,50,775.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,50,775.00	-	Claim amount not admitted as no balances reflected in the books of accounts of the corporate debtor.
14	J B ENTERPRISES	07-03-2020	5,56,640.00	5,36,060.00	Supply of goods and services	-	Not applicable	-	5.72	-	-	20,580.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
15	STARCKE ABRASIVES INDIA PVT LTD	17-03-2020	26,196.00	25,056.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	1,140.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
16	SHARP EDGE	21-03-2020	52,26,989.46	-	Supply of goods and services	-	Not applicable	-	-	-	-	52,26,989.46	-	No balance was reflected in the books of accounts of the corporate debtor, the creditor had filed a recovery suit in civil judge senior division at faridabad. The matter is still subjudice as the creditor has not submitted any order from the court for payment of the amount. Therefore the claim was rejected as the corporate debtor disputed the claim.
17	RAHUL ENTERPRISE	24-03-2021	4,49,968.20	1,71,967.00	Supply of goods and services	-	Not applicable	-	1.84	-	-	2,78,001.20	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	PLASTOCHEM INDIA PVT. LTD.	10-03-2020	33,01,887.00	31,55,676.00	Supply of goods and services	-	Not applicable	-	33.69	-	-	1,46,211.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
			1,80,51,624.21	93,65,797.60					100.00			86,85,826.61		